

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:688
ANSWERED ON:27.02.2013
ASER REPORT ON EDUCATION
Tanwar Shri Ashok

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the budgetary allocations for education have increased substantially during 2009-10 as compared to 2004-05 and if so, the details thereof;
- (b) whether the Annual Status of Education Report (ASER) found that even after five years in school, close to half of all children, are not even at the level expected of them;
- (c) if so, the details thereof, particularly in respect of Haryana;
- (d) whether the report also found that around 40 percent of the schools did not meet the infrastructural norms laid down under the Right to Education Act, 2009;
- (e) if so, the details thereof, State-wise including Haryana; and
- (f) the steps taken by the Government to increase the implementation record in Haryana?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) The Government has accorded a high priority to the education sector, where there has been an increase in the budgetary allocation, from rs 8225 crore in 2004-05 to rs 36,400 crore in 2009-10.
- (b) & (c) The Annual Status of Education Report (ASER) is an assessment brought out annually by PRATHAM, a non-governmental organization, which has reported low learning levels of children in primary education in rural areas. The learning levels reported in ASER, 2012 for Haryana is above the national average on most of the indicators.
- (d) & (e) The ASER (Rural) 2012 reports improvement in school facilities. Government figures confirm this. According to the District Information System for Education (DISE), which is a school-based national data base on elementary education, in 2011-12, the average Pupil Teacher Ratio (PTR) in the Government elementary schools was 30:1, while schools having girls toilets, boys toilets, and drinking water facilities were 65.35%, 87.81%, and 94.26% respectively. The State-wise position, including in Haryana, is at Annexure.
- (f) Since the commencement of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 in April, 2010, the Central Government has given sanctions under the Sarva Shiksha Abhiyan (SSA) to the State Government of Haryana for construction of 358 schools, 11,281 additional classrooms, 694 drinking water facilities, 237 toilets, 3,923 separate toilets for girls, and for appointment of 4,487 additional teachers.